

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3637  
ANSWERED ON:10.09.2007  
STOCKS OF FOODGRAINS  
Ananth Kumar Shri ;Vijay Krishna Shri

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the stocks of foodgrains in the godowns of FCI during the last five years, year-wise, State-wise, item-wise;
- (b) the quantum of foodgrains stored and lifted from said godowns during the said period, year-wise, State-wise, item-wise;
- (c) whether stocks of foodgrains of five years or more are being held in these godowns;
- (d) if so, the details thereof and reasons therefor, State-wise; and
- (e) the manner in which the said old stocks are proposed to be utilised?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a)&(b): Statement of stocks of foodgrains (rice & wheat) in the godowns of Food Corporation of India and statements of offtake of foodgrains (rice & wheat) under TPDS during the last five years are placed at Annexure I to III.

(c),(d)&(e): The details of the stocks of rice and wheat of five years or more presently held in FCI godowns and reasons are as under:-

State	Quantity	Reasons for non disposal so far
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Punjab	310 tons of rice and 33 tons of wheat	Under litigation
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Bihar	2925 tons of rice	250 tons under litigation. The rest of 2675 tons is under process of disposal under feed category as per norms of FCI.
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